

IRDP is in force in Rajasthan, Madhya Pradesh and Andhra Pradesh :

(b) the amount spent under the Development of Women and Children in Rural Areas scheme (DWACRA) in the States during the last three years, State-wise and year-wise: and

(c) the details of the targets achieved in various fields under the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) Development of Women and Children in Rural Areas (DWCR) is being implemented since 1983-84 in States of Rajasthan, Madhya Pradesh and Andhra Pradesh.

(b) the amount spent under DWCR during the last three years is as under :—

(Rs in Lakhs)

Years	Rajasthan	Madhya Pradesh	Andhra Pradesh
1988-89	29.29	30.45	38.38
1989-90	27.27	63.72	60.18
1990-91	35.34	73.64	54.23

(c) Till 1990-91, the total number of groups formed and number of women beneficiaries are as under :

Name of the States	Target for formulation of groups 1983-84 to 1990-91	No of groups formed 1983-84 to 1990-91	No of women beneficiaries since 1983-84 to 1990-91
Rajasthan	3410	1933	29454
Madhya Pradesh	4390	3675	70536
Andhra Pradesh	2500	3557	54448

[Translation]

**Essential commodities supplied in rural and urban areas**

3141. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether all the essential commodities are supplied in equal quantities in urban and rural areas under the Public Distribution System; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) The commodities to be supplied through Public Distribution System are allocated by the Central Government to the State Governments and U.T. Administrations. Internal distribution of these commodities within the States/UTs, including the scale of

ration, is decided by the State Governments/UT Administrations concerned taking into account various factors such as total availability, inter-se requirements of rural and urban areas in the districts etc.

#### **Issue of letters of intent to Multi-national Companies**

3142. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) the number of multi-national companies which applied for setting up of industries in India during 1990-91 and 1991-92;

(b) the details of industries to which letters of intent were issued in 1990; and

(c) the number of such proposals under consideration at present?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Between April, 1990 and 30th June 1991, 23 companies falling under the purview of the Foreign Exchange Regulation Act had applied for Letters of Intent to set up industries.

(b) Letters of Intent were issued to 7 FERA Companies. The details like names of the party, location, capacity, item of manufacture etc. are published in the Monthly News Letter of Indian Investment Centre, copies of which are regularly being sent to Parliament Library.

(c) As on 30th June 1991, 44 applications by FERA companies were at various stages of processing.

[English]

#### **Extension to T. V. Serials**

3143. SHRI MAHESH KUMAR KANODIA:  
SHRI PRABHU DAYAL KATHERIA:  
SHRI CHETAN P. S. CHAUHAN:  
SHRIMATI SUMITRA MAHAJAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of T.V. Serials which were given extension during January-July, 1991;

(b) the number of additional episodes allowed in each case; and

(c) the reasons for giving extension, serial-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) During the period January-July, 1991, two TV Serials, "The Sword of Tipu Sultan" and "Gul Gulshan Gulfam", were given extension by 20 and 19 episodes respectively.

Additional episodes to "The Sword of Tipu Sultan" were granted taking into consideration the programme requirement of Doordarshan and also the nature of the storyline and the need to complete it.

In the case of "Gul Gulshan Gulfam", it was felt that the originally approved number of episodes would not have done full justice to the story.

#### **Import of Edible Oils**

3144. SHRI PRAKASH V.